

*Clauses 2, 3, the Schedule, clause 1
the Enacting Formula and the
Title were added to the Bill*

SHRI VIDYA CHARAN SHUKLA,
I move

"That the Bill be passed."

MR CHAIRMAN The question is :

"That the Bill be passed "

The motion was adopted

MYSORE APPROPRIATION BILL*, 1971.

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI VIDYA
CHARAN SHUKLA) I beg to move for
leave to introduce a Bill to authorise pay-
ment and appropriation of certain further
sums from and out of the Consolidated
Fund of the State of Mysore for the services
of the financial year 1970-71.

MR. CHAIRMAN . The question is

"That leave be granted to introduce a
Bill to authorise payment and appropria-
tion of certain further sums from and out
of the Consolidated Fund of the State
of Mysore for the services of the
financial year 1970-71."

The motion was adopted.

SHRI VIDYA CHARAN SHUKLA :
I introduce† the Bill.

I beg to move†† .

"That the Bill to authorise payment and
appropriation of certain further sums
from and out of the Consolidated Fund
of the State of Mysore for the services
of the financial year 1970-71, be taken
into consideration."

MR. CHAIRMAN : The question is :

"That the Bill to authorise payment and
appropriation of certain further sums
from and out of the Consolidated Fund
of the State of Mysore for the services
of the financial year 1970-71, be taken
into consideration "

The motion was adopted.

MR. CHAIRMAN . The question is

"That clauses 2, 3, the Schedule, clause
1, the Enacting Formula and the Title
stand part of the Bill."

The motion was adopted.

*Clauses 2, 3, the Schedule, clause 1,
the Enacting Formula and the
Title were added to the Bill.*

SHRI VIDYA CHARAN SHUKLA :
I move :

"That the Bill be passed."

MR CHAIRMAN The question is ;
"That the Bill be passed."

The motion was adopted.

SHRI C. CHITTIBABU (Chingleput) :
Sir, I request the hon Minister to reply to
the question raised by my friend Shri
Kalyanasundaram in connection with the
Cauvery waters.

SHRI VIDYA CHARAN SHUKLA :
I have replied to that.

SHRI C CHITTIBABU : What is the
decision of the Government of India ?

SHRI VIDYA CHARAN SHUKLA :
I have replied to that point.

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†Introduced with the recommendation of the President.

††Moved with the recommendation of the President.